

**THE OIL INDUSTRY (DEVELOPMENT) AMENDMENT
ACT, 1981**

No. 45 of 1981

[10th December, 1981.]

An Act to amend the Oil Industry (Development) Act, 1974.

Enacted by Parliament in the Thirty-second Year of the Republic of India as follows:—

Short
title.

1. This Act may be called the Oil Industry (Development) Amendment Act, 1981.

Amend-
ment of
the Sched-
ule.

2. In the Schedule to the Oil Industry (Development) Act, 1974, in Sl. No. 1 relating to crude oil, for the entry in the third column, the entry "Rupees three hundred per tonne." shall be substituted. 47 of 1974.